

CENTRAL ADMINISTRATIVE TRIBUNAL, ERNAKULAM BENCH.

O.A.No.278/96

Wednesday, this the 18th day of March, 1998.

CORAM:

HON'BLE MR AM SIVADAS, JUDICIAL MEMBER

HON'BLE MR SK GHOSAL, ADMINISTRATIVE MEMBER

KV Vijayakumar,
Roneo Operator,
General Branch Divisional Office,
Southern Railway,
Palakkad.

- Applicant

By Advocate Mr P Santhoshkumar

vs

1. Union of India represented by
the General Manager,
Southern Railway,
Madras.

2. The Divisional Personnel Officer,
Southern Railway,
Palakkad.

3. The Chief Personnel Officer,
Southern Railway,
Madras.

- Respondents

By Advocate Mr TPM Ibrahim Khan, SCGSC

The application having been heard on 18.3.98, the Tribunal on the same day delivered the following:

O R D E R

HON'BLE MR AM SIVADAS, JUDICIAL MEMBER

The applicant seeks to call for the records leading to reversion of the applicant from the post of Roneo Operator in grade Rs.1320-2040 to the post of Roneo Operator in grade Rs.950-1400 and set aside the same, to declare his reversion from the post of Roneo Operator in grade Rs.1320-2040 to Roneo Operator in grade Rs.950-1400 as illegal and to direct the respondents

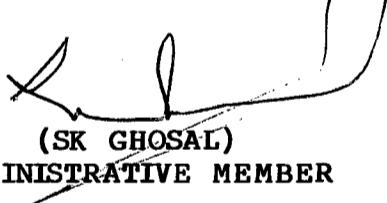
to allow him to continue as Roneo Operator in the grade of Rs.1320-2040.

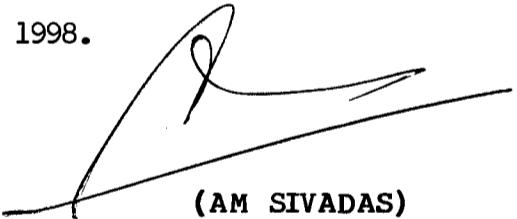
2. After having argued the case at length by both sides, learned counsel appearing for the applicant submitted that it is suffice to permit the applicant to submit a comprehensive representation before the first respondent for redressal of his grievances. Learned counsel appearing for the respondents submitted that there is no objection for adopting such a course.

3. The applicant is accordingly permitted to submit a comprehensive representation to the first respondent through proper channel wihin a period of two weeks from today. If such a representation is submitted, the first respondent shall consider the same and dispose of by a speaking order within three months from the date of receipt of the same. Status quo as of today will be maintained till then.

4. The application is disposed of as above. No costs.

Dated the 18th March, 1998.


(SK GHOSAL)
ADMINISTRATIVE MEMBER


(AM SIVADAS)
JUDICIAL MEMBER

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